

F.No/23011/09/CT
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK-2, R.K.PURAM, NEW DELHI-110066

Date:-21/01/2021

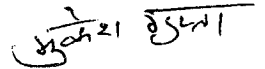
Office Order

Shri Pushkar Singh MTS of this Tribunal located at 1st & 2nd Floor West Block No.2 R.K.Puram, New Delhi has tested positive for Covid-19 on 21/01/2021 as per the intimation received from him. Shri. Pushkar Singh lastly visited the office on 20/01/2020.

As per the protocol/SOP issued by the M/o Health and family Welfare on 04th June 2020, the people/officers who come into contact with him are requested to go for self-quarantine/isolation, for a period of 14 days from the date of contact i.e upto 3/02/2021. They are also directed to inform their controlling officer under intimation to Admn section CESTAT Delhi immediately, if they develop symptoms.

The Tribunal premises have since been sanitized. However, the office will remain closed till 24/01.2021

This issue with the approval of the Competent Authority



Mukesh Gupta
Assistant Registrar

- Copy to: - 1. SPS to Hon'ble President CESTAT, New Delhi.
2. All sections.
3. Notice Board/Website